

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. C.P.(IB)-269(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2024**

NAME OF THE PARTIES:- ADI Aqua Projects Private Limited
V/s
Deepmala Infrastructure Private Limited

Section: U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Prutha Bhavsar appeared for the Petitioner/Operational Creditor through VC.

Adv. P. G. Sabnis appeared for the Respondent /Corporate Debtor. Heard and **Reserved**

for Orders.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)